National Company Law Tribunal

Allahabad Bench

CP NO. 130 /ALD /2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: Radiance Deb Technologies Put. 41.
SECTION OF THE COMPANIES ACT/18 B CODE: U/S 252 of Companies Act, 2013.

SI. NO.

Representation

1. Shahs of Kazm; Advocate Petitioner

2. Krishna Dev Yos Adv. Roc

CP NO.130/ALD/2017

Sh. Shahid Kazmi, Advocate for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur.

Argument in respect of the present petition are heard. The order is reserved.

Dated:29.01.2018

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)